

(21)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/6/2016  
NAME OF THE PETITIONER(S) : Mathew Koshy  
NAME OF THE RESPONDENT(S) : Palmyra Springs Private Limited & 3 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

HARISH CHOWDHARY, T.  
FOR. M/S. T.M. NAIDU & CO.  
ADVOCATES.  
COUNSEL FOR RESPONDENTS.

RESPONDENTS.

Harish  
31/3/17

T. H. VIJAY PRASAD  
Counsel for Petitioner  
Practicing Company Secretary

Petitioner

Vijay Prasad

ORDER

Shri T H Vijay Prasad, PCS representing the petitioner present. Shri T Harish Chowdhary, counsel for respondents present and submitted that a proposal for settlement has been handed over to the other side. PCS representing the petitioner sought time for seeking instructions and filing a reply, stating that the petitioner is in Malaysia and is not doing well. Time extended at their request. Put up on 28.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)